

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4040**

TO BE ANSWERED ON THE 20TH MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)

MURDER CASES

4040. SHRI JITENDRA CHAUDHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that 30,450 murders were committed in the country in 2016 according to the National Crime Records Bureau (NCRB) data;**
- (b) if so, the details thereof along with the number of such cases reported during the last two years, State-wise;**
- (c) whether Uttar Pradesh has reported the most cases of homicides and if so, the reaction of the Government in this regard; and**
- (d) the effective measures taken by the Government to stop the murder cases?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b):- As per data furnished by National Crime Records Bureau (NCRB), a total of 32,127 cases and 30,450 cases of Murder were registered in the country during 2015 and 2016 respectively. State wise details are given in Annexure.

(c) to (d) Uttar Pradesh has registered most cases of murders during 2015 and 2016. 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India; the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies, as also for protecting the life and property of the citizens. Further States/ UT administrations are empowered to enact and enforce laws to curb the menace

of crimes in their jurisdiction, to maintain law and order and to protect the interests of citizens for maintaining peace for coexistence in the society. The Ministry of Home Affairs has issued advisories from time to time to State Governments/UTs administrations regarding improving law and order situation including advisory on prevention, registration, investigation and prosecution of crime. Advisories are available in the Ministry's website www.mha.gov.in.

State/UT-wise Cases Registered (CR), Number of Victims (VICT), Cases ChargeSheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS), Persons Convicted (PCV) under Murder during 2015-2016

SL	State/UT	2015							2016						
		CR	VICT	CCS	CON	PAR	PCS	PCV	CR	VICT	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	1099	1144	1000	160	2404	2434	360	1123	1187	992	150	2518	1665	200
2	Arunachal Pradesh	57	61	52	2	78	68	2	46	49	44	20	64	53	20
3	Assam	1343	1352	1305	234	1651	1464	288	1149	1149	918	151	1443	1114	186
4	Bihar	3178	3183	2611	583	5015	4010	993	2581	2593	3188	544	3520	4107	947
5	Chhattisgarh	929	959	817	745	1467	1576	1058	957	988	867	408	1501	1522	748
6	Goa	31	35	22	11	39	32	17	30	30	27	15	36	44	19
7	Gujarat	1150	1228	961	89	2656	2560	193	1120	1176	989	98	2469	2522	182
8	Haryana	1002	1024	710	329	1755	1690	660	1057	1090	799	198	1831	1702	444
9	Himachal Pradesh	106	109	95	14	228	234	25	101	103	84	31	171	182	58
10	Jammu & Kashmir	133	169	96	30	285	270	61	142	168	81	20	206	177	29
11	Jharkhand	1536	1551	1527	329	1673	2028	462	1514	1517	1351	298	1780	1517	386
12	Karnataka	1557	1664	1365	130	3329	2896	326	1573	1640	1402	175	3337	3049	286
13	Kerala	334	355	350	93	733	778	201	305	431	327	67	695	701	143
14	Madhya Pradesh	2339	2381	2163	869	5016	5019	1991	2004	2068	1846	792	4019	3854	1693
15	Maharashtra	2509	2599	2187	419	5494	5217	980	2299	2395	2085	535	4899	4925	991
16	Manipur	81	102	48	1	62	48	1	78	79	23	3	62	31	3
17	Meghalaya	149	152	51	3	140	72	3	108	110	126	29	85	247	76
18	Mizoram	36	50	29	11	35	37	14	29	33	25	10	33	26	12
19	Nagaland	51	58	25	26	106	70	28	36	46	25	16	34	34	18
20	Odisha	1473	1490	1520	181	2103	2136	272	1328	1351	1286	163	1907	2013	259
21	Punjab	701	743	595	310	1319	1313	592	771	804	584	264	1346	1154	553
22	Rajasthan	1569	1589	1023	377	2239	2315	874	1551	1571	1016	348	2185	2192	676
23	Sikkim	17	17	14	1	18	17	1	17	19	18	2	24	18	2
24	Tamil Nadu	1748	1835	1884	410	4030	3998	881	1603	1683	1622	345	3911	3268	674
25	Telangana	1188	1209	1132	145	1758	2180	339	1046	1067	922	150	1844	1890	214
26	Tripura	144	150	87	43	215	142	58	145	149	119	28	199	181	50
27	Uttar Pradesh	4732	4860	4072	1779	13479	11102	4645	4889	5055	4181	1635	14397	11198	3809
28	Uttarakhand	192	192	142	136	250	252	223	194	194	146	95	265	236	156
29	West Bengal	2096	2133	2209	190	3447	3115	334	2044	2119	1909	185	3501	3230	337
	TOTAL STATE(S)	31480	32394	28092	7650	61024	57073	15882	29840	30864	27002	6775	58282	52852	13171
30	A & N Islands	19	19	12	5	19	14	9	14	14	9	5	23	16	5
31	Chandigarh	20	24	25	10	38	57	27	26	26	25	10	63	61	22
32	D&N Haveli	10	10	7	0	9	7	0	5	5	5	3	3	6	5
33	Daman & Diu	4	4	2	0	5	3	0	4	4	6	0	2	7	0
34	Delhi UT	570	598	465	96	964	775	161	528	545	463	89	928	785	123
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	24	33	29	2	100	111	2	33	38	28	2	101	66	6
	TOTAL UT(S)	647	688	540	113	1135	967	199	610	632	536	109	1120	941	161
	TOTAL (ALL INDIA)	32127	33082	28632	7763	62159	58040	16081	30450	31496	27538	6884	59402	53793	13332

Source: Crime in India